

Madhu Sinha Member (Technical), NCLT since 09.12.2022

- Last served as Director & Head of AML Compliance in Citibank India from 01.04.2015 to 30.11.2020.
- 36 years of experience in various fields of Banking and Finance.

Important positions held in Banking career:

Sr. No	Designation/post and name of organization	From	To	Nature of duties
1	Director, Citibank India	01.04.2015	30.11.2020	Head of Anti-Money Laundering Compliance & Money Laundering Reporting Officer
2	Head of Compliance, GE Capital India	01.12.2011	31.03.2015	Managing regulatory compliance
3	Dy. General Manager, ICICI Bank India	18.06. 2007	30.11.2011	Head of AML Transaction Monitoring and reporting Unit
4	Asst. General Manager, State Bank of India, Corporate Office Mumbai	Jan 2006	May 2007	Head of Compliance & Audit (Foreign Offices), International Banking Group
5	Asst. General Manager, SBI Canada, Toronto	Sept 2001	Dec 2005	Head of International Remittance & NRI Banking

Educational Qualifications: M. Sc. Physics

Professional Qualifications:

- Certified Associate of Indian Institute of Bankers - 1993
- Certified Anti-Money Laundering Specialist (CAMS) from ACAMS USA- 2007
- MCA-IICA Independent Director Registration Certificate - 2020

Nominated member of industry level forums on KYC/AML as below:

- Financial Intelligence Unit (FIU) - India working group for review of AML Red Flag Scenarios for Banks – 2019
- Work force set up by ACAMS, USA for their India certification exam – 2019
- Working group for Indian Banks association (IBA) guidance notes on KYC AML- 2018/19
- FIU - India working group for guidance on Trade Based Money Laundering – 2015/16